

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(28) C.P (IB)-608(MB)/2018

CORAM:

**SHRI CHANDRA BHAN SINGH**  
**MEMBER (Technical)**

**SMT. SUCHITRA KANUPARTHI**  
**MEMBER (Judicial)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.01.2020**

NAME OF THE PARTIES: Vishwanath Industries  
V/s  
Gammon India ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

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**ORDER**

1. The Learned Representatives for both the sides are present.
2. Respondent is directed to file Reply and serve a copy on the other side in advance. Petitioner, if deem fit directed to file Rejoinder before the next date of hearing.
3. By consent the matter is adjourned to **13.02.2020**.

Sd/-  
**CHANDRA BHAN SINGH**  
**Member (Technical)**

Sd/-  
**SUCHITRA KANUPARTHI**  
**Member (Judicial)**

09.01.2020  
Jd